

In the National Company Law Tribunal,
Bengaluru, Special Bench

CP/20(BB)2021
Court No. 1
Item No. 18

Sec. 241(1)

In the matter of:

Smt. GAYATRI REDDY T & anr.
V/s

.....Petitioner

M/s. READY WEAR PVT. LTD & ors.

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi, Member(T)

For Petitioner(s):

None

For Respondent(s):

None

ORDER

None appeared for both the parties.

Post the case on **11.08.2021**. In the meanwhile, both the Counsels are directed to complete the pleadings.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)